

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J. MRS PRITI KUMAR (GHULE)
COURT 38 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HIGH COURT TIME BOUND</u>				
1	POCSO SPL CASE	100425/2015	THE STATE OF MIDC POLICE STATION. Vs SMT. SAMPA VISHWAS ROY AND ANOTHR 01	
<u>HEARING</u>				
2	BAIL APPL POCSO	100988/2020	Mehfooz @ Tivi Manjoor Malik Vs The State Chunabhatti Police Station	Munira Palanpurwala PP
<u>EVIDENCE</u>				
3	POCSO SPL CASE	100310/2018	The State of Pant Nagar Police Station Vs Prakash Sitaram Jadhav	z
<u>ORDER</u>				
4	BAIL APPL POCSO	100997/2020	Naresh Monappa Vodla @ Dhokya Vs The State- Dharavi Police Station	Manoj Gowd
<u>APPEARANCE</u>				
5	REMAND APPL POCSO	100607/2020	The State - Dharavi Police Station, Mumbai Vs Jonsan Fransis Desuja	PP
6	REMAND APPL POCSO	100611/2020	The State Dharavi Police Station Vs Mohammad Imtiyaz Iliyas Ansari	PP
7	BAIL APPL POCSO	101000/2020	Rohit Zaranappa Sagar Vs The State Ghatkopar Police Station	Khan Fakhruddin PP
<u>AWAITING R AND P</u>				
8	REMAND APPL POCSO	100557/2020	The State - Shivaji Nagar Police Station, Mumbai Vs Sufiyan Varisali Shah	PP